

(2019) 05 NCDRC CK 0039

National Consumer Disputes Redressal Commission

Case No: First Appeal No. 111, 112, 190, 253, 254, 344 Of 2019

M/S. Oriental Insurance
Company Ltd

APPELLANT

Vs

Kanta Jhamb & 2 Ors

RESPONDENT

Date of Decision: May 31, 2019

Acts Referred:

Consumer Protection Act, 1986 &” Section 13(l)(c), 19

Citation: (2019) 05 NCDRC CK 0039

Hon'ble Judges: R.K. Agrawal, J; M. Shreesha, J

Bench: Division Bench

Advocate: Saurabh Munjal, Dattatray Vyas, Mohinder Singh

Final Decision: Dismissed

Judgement